

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 111
IA No. 654/JPR/2022
IA No. 542/JPR/2023
IA No. 543/JPR/2023
CP No. (IB)- 253/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Karvy Forde Search Pvt. Ltd. ... Operational Creditor/Applicant

Versus

Dropbase Software Pvt. Ltd. ... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Nitesh Srivastava, Adv.
For the ITD : Sandeep Pathak, Adv.
Jaya Pathak, Adv.
Tanuj Gulati, Adv.

ORDER

List the matter on 05.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 01, 2024